

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-224

Appeal No. - 159/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 12 (1)

Vs.

ROC (M/s Icon Satellite Ltd)

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

:

: Mr. Zoheb Hossain (Sr. Standing Counsel) Parth Semwal (Jr. Standing Counsel) Adv. Syed Tamjeed Ahmad for Income Tax Department

ORDER

On the request of Income Tax's counsel, list this matter on 25.02.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)